GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.2022 TO BE ANSWERED ON THE 3RD MARCH, 2020

NGOS IN AGRICULTURAL SECTOR

2022. SHRI HARISH DWIVEDI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether any financial assistance has been provided to Non-Governmental Organisations (NGOs) working in the agricultural sector in the country including Uttar Pradesh;
- (b) if so, the details of the assistance provided during each of the last three years and the current year, State/UT and NGO-wise;
- (c) the details of the work done by these NGOs in the agricultural sector; and
- (d) whether the Government proposes to review the functioning of these NGOs and if so, the outcome thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Normally, assistance to Non – Governmental Organisations (NGOs) associated with agriculture sector is not provided directly by the Government of India. The States are free to provide such assistance under some schemes and programmes. Government of Uttar Pradesh has been providing financial assistance to Non Governmental Organizations (NGOs).

Under the Centrally Sponsored Schemes of Mission for Integrated Development of Horticulture (MIDH) funds are released to State Governments. However, under National Horticulture Mission (a sub-scheme of MIDH), National Horticultural Research and Development Foundation (NHRDF), Delhi, an NGO has been declared as National Level Agency for monitoring programmes relating to development of vegetables and vegetable seeds. NHRDF was established by National Agricultural Cooperative Marketing Federation of

India Ltd. (NAFED) and Associate Shippers on 3rd November 1977 and registered under Society Registration Act, 1860 at New Delhi for carrying out Research and Development activities including seed production of export oriented horticultural crops especially onion and garlic. The sources of income of NHRDF otherwise include incomes from seed production and distribution, service charges being received from its laboratory services along with consultancy and interest being received from the Corpus Fund kept as fixed deposit in nationalized banks.

(b): Under Centrally sponsored Paramparagat Krishi Vikas Yojana (PKVY), there is provision to hire service provider (NGO) empanelled as a Regional Council on "PGS-India Organic Certification Portal" mentioned by "National Centre of Organic farming, Ghaziabad". Three NGOs namely (Participatory Rural Development Foundation Gorakhpur). APOF Organic Certification Agency Pune and Jalpaigudi Vivekanad Education Society (JVES) Kolkata have been selected as service provider from PGS-India Portal in 2017-18 for three years till 31.03.2020. Selected NGOs are working at district level in the supervision of Deputy Director (Agriculture). Year wise/NGO wise details of provided financial assistance is as under:-

Year	Release (Rs. In Lakhs)
2016-17	52.63800
2017-18	598.92000
2018-19	493.83375
2019-20	Not yet finalized

The details of financial assistance provided to NHRDF under MIDH, based on their approved Annual Action Plan is as given under: -

Year	Release (Rs. in Crore)
2016-17	10.00
2017-18	10.00
2018-19	5.50
2019-20	0.00

(c): No such data maintained in this Ministry. However, Government of Uttar Pradesh informed that exposure visit of member of cluster to Organic Farming, training on PGS (Participatory Guarantee System of India) Certificating to Lead Resource Person, process documentation of conversion into organic methods, inputs used, cropping pattern followed, organic manures and fertilizers used etc., online registration of farmers, Residue analysis of samples in NABI, Packing material with PGS logo+Hologram printing and Conducting Organic Fairs.

(d): Regular meetings under the aegis of Deputy Director (Agriculture) at district level and Project Officer at Directorate level are being conducted. Total 31000 PGS-India Green and 28750 PGS-India Organic certificates have been generated by the said NGOs as per PGS-India Portal report and total 31000 acres area has been brought under organic cultivation within stipulated time.

Funds released under the scheme to NHRDF is subject to annual audit as per the extant financial rules. Joint Inspection Teams (JIT) comprising of NHM, State Horticulture Mission and other authorities undertake field visits periodically to verify the status of work as per the approved action plan. The work of NHRDF is also reviewed in the beginning of each financial year in the Executive Committee Meeting of MIDH.
